

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**Judicial Service - Junior Civil Judges - Transfers and Postings -  
ORDERS - ISSUED.**

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**ROC.NO.3643/2018-B.SPL.**

**NOTIFICATION NO.738-B.SPL.**


**DATED:18.06.2018**

**The High Court passed the following Transfer and Posting:-**

Sri Mohd. Abdul Jaleel, Junior Civil Judge, Pathikonda, Kurnool District, is transferred and posted as Administrative Officer, Andhra Pradesh Judicial Academy, Secunderabad (post kept vacant).

- i) Sri Mohd. Abdul Jaleel, will immediately handover charge of his post to the Junior Civil Judge, Alur, and proceed to his new station. He shall take charge of his post from the Assistant Director, Andhra Pradesh Judicial Academy, Secunderabad.
- ii) The Junior Civil Judge, Alur, will be in full additional charge of the post of Junior Civil Judge, Pathikonda, till Smt. M.Madhavi, assume charge as II Addl. Junior Civil Judge, Adoni, who is undergoing basic training at Andhra Pradesh Judicial Academy, Secunderabad upto 04.08.2018.
- iii) Smt. M.Madhavi, on completion of her basic training at Andhra Pradesh Judicial Academy, Secunderabad and after assumption of charge as II Addl. Junior Civil Judge, Adoni, shall take charge of the post of Junior Civil Judge, Pathikonda from Junior Civil Judge, Alur, and will be in full additional charge of the post of Junior Civil Judge, Pathikonda, until further orders.

**NOTE: The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.**

  
**REGISTRAR GENERAL 18/6**  
**FAC REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)

3. The Registrar General and Other Registrars High Court of Judicature at Hyderabad.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Andhra Pradesh, Hyderabad.
8. The Director of Treasuries and Accounts, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad (with a request to communicate these proceedings to Smt. M.Madhavi, II Addl. Junior Civil Judge, Adoni, now undergoing training at Andhra Pradesh Judicial Academy, Secunderabad)
10. The Assistant Director, Andhra Pradesh Judicial Academy, Secunderabad
11. The Administrative Officer, Andhra Pradesh Judicial Academy, Secunderabad
12. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
13. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
14. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
15. The Prl. District and Sessions Judge, Kurnool.
16. The I Addl. District and Sessions Judge, Kurnool.
17. The Junior Civil Judge, Pathikonda, Kurnool District.
18. The Junior Civil Judge, Alur, Kurnool District.
19. The II Addl. Junior Civil Judge, Adoni, Kurnool District.
20. The District Treasury Officer, Kurnool.
21. The Sub Treasury Officer, Pathikonda, Alur and Adoni, Kurnool District.
22. **THE SECTION OFFICERS:-**
  - (a) B.Section; (b) Computer Section; (c) D-I Budget;
  - (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell;
  - (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.